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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/58/2017  
NAME OF THE PETITIONER(S) : H.S. RAMESH KUMAR SURANA & 1  
NAME OF THE RESPONDENT(S) : ANUSH SHARES & SECURITIES PVT LTD  
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1	Aashish Jain Nune For Surana & Surana	Counsel for Respondents	
2)	Abhinav Parthasarathy For Brahabha Bhakt	Counsel for Petitioners	

**ORDER**

Counsels representing both the parties are present. Counsel for petitioner prayed for time to file a joint memo of settlement. Time is enlarged at request. Put up on 19.02.2018.

- Sd/-  
(S VIJAYARAGHAVAN)  
Member(Technical)

- Sd/-  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)